

Title : Statement regarding status of implementation of recommendations contained in the Third Report of the Standing Committee on External Affairs on the working of ICCR.

(iv) Status of implementation of recommendations contained

in the Third Report of the Standing Committee on External Affairs

on the working of ICCR

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH):** Sir, I beg to lay a statement regarding the status of implementation of recommendations contained in the Third Report of Standing Committee on External Affairs on the working of ICCR.

\*The Standing Committee on External Affairs examined the working of the Indian Council for Cultural Relations with special reference to Culture Centres abroad and presented their Third Report in this regard to Lok Sabha on 21 December 2004. The report contained 18 recommendations. They related to Cultural Diplomacy, Regional Center of ICCR, Indian Cultural Centres and Chairs Abroad, Budget of ICCR, Scholarship and Welfare of International Students, Visiting Professors and Chairs of Indian Studies, Promotion of Contemporary Indian Art, Publication and Coordination with other agencies. The Action Taken Report was submitted to the Standing Committee in March 2005. The recommendations of the Standing Committee were most constructive and will be implemented in letter and spirit, which will no doubt lead to better efficiency. Some of the recommendations are under consideration of the Ministry for a decision. The present status of implementation of the recommendations is detailed in the Annexure, which is laid on the Table of the House.

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\* Laid on the Table and also placed in Library, See No. LT 2734/05

**14.09 hrs.**

#### **MATTERS UNDER RULE 377**

MR. SPEAKER: Now, we shall take up Matters under Rule 377. They may be laid on the Table of the House.

**श्री थावरचंद गेहलोत (शाजापुर) :** माननीय अध्यक्ष महोदय, कभी कभी तो अक्सर मिलता है। आपसे प्रार्थना है कि पढ़ने की अनुमति दे दें। 15 मिनट में क्या होगा!

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):** Sir, we can give them 15 minutes.

MR. SPEAKER: Then, read it at my speed, quickly.

**PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI):** Sir, we can take it up after the National Rural Employment Guarantee Bill is passed. ...*(Interruptions)*

MR. SPEAKER: I am conceding to their right. Everyday I am denying that.

I would request the hon. Members to read their Matters under Rule 377 quickly.

Now, Shri Madhusudan Mistry.